

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Dated, the 31st August, 2021

No.HCM/1/96/BENCH/94148 It is hereby informed to all the learned members of the Bar and litigants that Hon'ble The Chief Justice will not be available for holding court on 3rd, 6th & 7th September, 2021.

During this period, the cases already fixed for listing before the single bench of Hon'ble The Chief Justice will be rescheduled to 09.09.2021. Further, the following DB cases will be listed before another bench on the same date:

Sl.No.	Dates	Case No.	Remarks
1.	03.09.2021	PIL No. 26 of 2021	Before another DB
2.	06.09.2021	PIL No. 31 of 2021	
		PIL No. 20 of 2021	
3.	07.09.2021	PIL No. 23 of 2018	
		PIL No. 34 of 2021	

And the following cases will be rescheduled to another date as follows:

Sl.No.	Dates	Case No.	Rescheduled to
1.	06.09.2021	MC (WA) No. 86 of 2018	08.09.2021
		WPC No. 659 of 2020	
		Mat. Appl. NO. 4 of 2020	
		Mat. App. No. 2 of 2021	
2.	07.09.2021	WA No. 32 of 2018	09.09.2021
		WPC No. 90 of 2021	
		MC(WA) No. 2 of 2019	
		WA No. 48 of 2018	
		MC(WA) No. 10 of 2018	
		Cril.A. 4 of 2021	
		MC(Mat.App) No.3 of 2019	
		MC(Mat.App) No. 10 of 2018	
		Cont.Case(C) No. 63 of 2021	10.09.2021
WA No. 17 of 2020			

By Orders etc.,

Sd/-

(YUMKHAM ROTHER)
REGISTRAR (JUDL.)

No.HCM/1/96/BENCH/94149 - 67

the Imphal, 31st August, 2021

Copy to :-

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocates, Govt. of Manipur.
3. The Registrar, Administration & Vigilance, High Court of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
9. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir.
10. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
11. The P.S. to Hon'ble Mr. Justice MV Muralidaran.
12. The P.S. to Hon'ble Mr. Justice A. Bimol Singh.
13. The P.S. to Registrar General, High Court of Manipur.
14. The System Analyst, High Court of Manipur for uploading the same to the official web
15. All the Superintendents, Bench & Judicial Sections, High Court of Manipur.
16. The Court Masters, High Court of Manipur.
17. Guard File/Order Book.
18. Notice Board.
19. Concerned file.

*For kind information and circulation to
the learned members*


**REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR**